

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Monday, 12th March, 1956

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-30 A.M.

PRESIDENT'S ASSENT TO BILL

Secretary : Sir, I have to inform the House that the Representation of the People (Amendment) Bill, 1955, which was passed by the Houses of Parliament during the current Session was assented to by the President on the 1st March, 1956.

DEMANDS FOR GRANTS ON ACCOUNT

Mr. Speaker : The question is :

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper, be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March 1957, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 146."

The motion was adopted.

[The motions for Demands for Grants on Account which were adopted by the Lok Sabha are reproduced below — Ed.]

DEMAND No. 1—MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 2,98,000 be granted to the President, on account, for or towards defraying the charges during the

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year ending on the 31st day of March, 1957, in respect of 'Ministry of Commerce and Industry'."

DEMAND No. 2—INDUSTRIES

"That a sum not exceeding Rs. 1,08,18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Industries'."

DEMAND No. 3—COMMERCIAL INTELLIGENCE AND STATISTICS

"That a sum not exceeding Rs. 5,76,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Commercial Intelligence and Statistics'."

DEMAND No. 4—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 13,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Commerce and Industry'."

DEMAND No. 5—MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 1,38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Communications'."

DEMAND No. 6—INDIAN POSTS AND TELEGRAPHS DEPARTMENT (INCLUDING WORKING EXPENSES)

"That a sum not exceeding Rs. 4,37,66,000 be granted to the President, on account, for or towards

defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Indian Posts and Telegraphs Department (Including Working Expenses)'. "

DEMAND No. 7—METEOROLOGY

"That a sum not exceeding Rs. 11,38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Meteorology'."

DEMAND No. 8—OVERSEAS COMMUNICATION SERVICE

"That a sum not exceeding Rs. 8,77,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Overseas Communications Service'."

DEMAND No. 9—AVIATION

"That a sum not exceeding Rs. 31,60,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Aviation'."

DEMAND No. 10—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 1,38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Communications'."

DEMAND No. 11—MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 2,84,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Defence'."

DEMAND No. —12 DEFENCE SERVICES—EFFECTIVE ARMY

"That a sum not exceeding Rs. 12,51,93,000 be granted to the President, on account, for or towards defraying the charges during

the year ending on the 31st day of March, 1957, in respect of 'Defence Services—Effective Army'."

DEMAND No. 13—DEFENCE SERVICES—EFFECTIVE NAVY

"That a sum not exceeding Rs. 1,19,26,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Defence Services—Effective Navy'."

DEMAND No. 14—DEFENCE SERVICES—EFFECTIVE AIR FORCE

"That a sum not exceeding Rs. 4,01,42,000 be granted to the President, on account, for or towards defraying the charges during the year ending on 31st day of March, 1957, in respect of 'Defence Services—Effective Air Force'."

DEMAND No. 15—DEFENCE SERVICES—NON-EFFECTIVE CHARGES

"That a sum not exceeding Rs. 1,15,27,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Defence Services—Non-Effective Charges'."

DEMAND No. 16—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of Defence'."

DEMAND No. 17—MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 3,92,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Education'."

DEMAND No. 18—ARCHAEOLOGY

"That a sum not exceeding Rs. 6,94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Archaeology'."

DEMAND No. 19—OTHER SCIENTIFIC DEPARTMENTS

"That a sum not exceeding Rs. 27,16,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Other Scientific Departments'."

DEMAND No. 20—EDUCATION

"That a sum not exceeding Rs. 1,75,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Education'."

DEMAND No. 21—MISCELLANEOUS DEPARTMENTS EXPENDITURE UNDER THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 23,66,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments Expenditure under the Ministry of Education.'"

DEMAND No. 22—TRIBAL AREAS

"That a sum not exceeding Rs. 55,51,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Tribal Areas.'"

DEMAND No. 23—EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 61,97,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'External Affairs'."

DEMAND No. 24—STATE OF PONDICHERRY

"That a sum not exceeding Rs. 25,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'State of Pondicherry'."

DEMAND No. 25—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 46,000 be granted to the President, on account, for or towards

defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of External Affairs'."

DEMAND No. 26—MINISTRY OF FINANCE

"That a sum not exceeding Rs. 11,23,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Finance.'"

DEMAND No. 27—CUSTOMS

"That a sum not exceeding Rs. 28,86,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Customs'."

DEMAND No. 28—UNION EXCISE DUTIES

"That a sum not exceeding Rs. 54,87,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Union Excise Duties.'"

DEMAND No. 29—TAXES ON INCOME INCLUDING CORPORATION TAX AND ESTATE DUTY

"That a sum not exceeding Rs. 37,16,000 be granted, to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Taxes on Income including Corporation Tax and Estate Duty.'"

DEMAND No. 30—OPIUM

"That a sum not exceeding Rs. 1,34,13,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Opium.'"

DEMAND No. 31—STAMPS

"That a sum not exceeding Rs. 12,48,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Stamps.'"

DEMAND No. 32—PAYMENTS TO OTHER GOVERNMENTS, DEPARTMENTS ETC. ON ACCOUNT OF THE ADMINISTRATION OF AGENCY SUBJECTS AND MANAGEMENT OF TREASURIES

"That a sum not exceeding Rs. 13,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Payments to other Governments, Departments etc., on account of the Administration of Agency subjects and Management of Treasuries.'"

DEMAND No. 33—AUDIT

"That a sum not exceeding Rs. 71,70,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Audit.'"

DEMAND No. 34—CURRENCY

"That a sum not exceeding Rs. 20,26,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Currency.'"

DEMAND No. 35—MINT

"That a sum not exceeding Rs. 11,12,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Mint.'"

DEMAND No. 36—TERRITORIAL AND POLITICAL PENSIONS

"That a sum not exceeding Rs. 2,64,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Territorial and Political Pensions.'"

DEMAND No. 37—SUPERANNUATION ALLOWANCES AND PENSIONS

"That a sum not exceeding Rs. 49,55,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Superannuation Allowances and Pensions.'"

DEMAND No. 38—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 2,10,34,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and other Expenditure under the Ministry of Finance.'"

DEMAND No. 39—GRANTS-IN-AID TO STATES

"That a sum not exceeding Rs. 5,17,25,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Grants-in-Aid to States.'"

DEMAND No. 40—MISCELLANEOUS ADJUSTMENTS BETWEEN THE UNION AND STATE GOVERNMENTS

"That a sum not exceeding Rs. 39,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Adjustments between the Union and State Governments.'"

DEMAND No. 41—PRE-PARTITION PAYMENTS

"That a sum not exceeding Rs. 8,81,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Pre-partition Payments.'"

DEMAND No. 42—MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 6,29,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Food and Agriculture.'"

DEMAND No. 43—FOREST

"That a sum not exceeding Rs. 24,81,000 be granted to the President, on account, for or towards defraying the charges during

the year ending on the 31st day of March, 1957, in respect of 'Forest'."

DEMAND No. 44—AGRICULTURE

"That a sum not exceeding Rs. 1,36,55,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Agriculture'."

DEMAND No. 45—CIVIL VETERINARY SERVICES

"That a sum not exceeding Rs. 11,01,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Civil Veterinary Services'."

DEMAND No. 46—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 48,22,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture'."

DEMAND No. 47—MINISTRY OF HEALTH

"That a sum not exceeding Rs. 88,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Health'."

DEMAND No. 48—MEDICAL SERVICES

"That a sum not exceeding Rs. 33,60,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Medical Services'."

DEMAND No. 49—PUBLIC HEALTH

"That a sum not exceeding Rs. 77,51,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Public Health'."

DEMAND No. 50—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF HEALTH

"That a sum not exceeding Rs. 7,95,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of Health'."

DEMAND No. 51—MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 18,62,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Home Affairs'."

DEMAND No. 52—CABINET

"That a sum not exceeding Rs. 2,75,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Cabinet'."

DEMAND No. 53—DELHI

"That a sum not exceeding Rs. 14,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Delhi'."

DEMAND No. 54—POLICE

"That a sum not exceeding Rs. 17,63,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Police'."

DEMAND No. 55—CENSUS

"That a sum not exceeding Rs. 1,63,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Census'."

DEMAND No. 56—PRIVY PURSES AND ALLOWANCES OF INDIAN RULERS

"That a sum not exceeding Rs. 68,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1957, in respect of 'Privy Purses and Allowances of Indian Rulers'."

DEMAND No. 57—ANDAMAN AND NICOBAR ISLANDS

"That a sum not exceeding Rs. 20,13,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Andaman and Nicobar Islands'."

DEMAND No. 58—KUTCH

"That a sum not exceeding Rs. 12,30,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Kutch'."

DEMAND No. 59—MANIPUR

"That a sum not exceeding Rs. 10,66,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Manipur'."

DEMAND No. 60—TRIPURA

"That a sum not exceeding Rs. 18,29,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Tripura'."

DEMAND No. 61—RELATIONS WITH STATES

"That a sum not exceeding Rs. 3,46,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Relations with States'."

DEMAND No. 62—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 43,65,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs'."

DEMAND No. 63—MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 64—BROADCASTING

"That a sum not exceeding Rs. 26,35,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Broadcasting'."

DEMAND No. 65—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 21,37,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'."

DEMAND No. 66—MINISTRY OF IRON AND STEEL

"That a sum not exceeding Rs. 81,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Iron and Steel'."

DEMAND No. 67—MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 1,26,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Irrigation and Power'."

DEMAND No. 68—MULTI-PURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 8,95,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Multi-purpose River Schemes'."

DEMAND NO. 69—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 7,24,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Other Expenditure under the Ministry of Irrigation and Power'."

DEMAND NO. 70—MINISTRY OF LABOUR

"That a sum not exceeding Rs. 1,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Labour'."

DEMAND NO. 71—CHIEF INSPECTOR OF MINES

"That a sum not exceeding Rs. 2,03,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Chief Inspector of Mines'."

DEMAND NO. 72—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF LABOUR

"That a sum not exceeding Rs. 32,07,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Labour'."

DEMAND NO. 73—EMPLOYMENT EXCHANGES AND RESETTLEMENT

"That a sum not exceeding Rs. 17,68,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Employment Exchanges and Resettlement'."

DEMAND NO. 74—CIVIL DEFENCE

"That a sum not exceeding Rs. 9,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1957, in respect of 'Civil Defence'."

DEMAND NO. 75—MINISTRY OF LAW

"That a sum not exceeding Rs. 23,19,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Law'."

DEMAND NO. 76—ADMINISTRATION OF JUSTICE

"That a sum not exceeding Rs. 18,000 be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Administration of Justice'."

DEMAND NO. 77—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF LAW

"That a sum not exceeding Rs. 44,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of Law'."

DEMAND NO. 78—MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 1,04,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Natural Resources and Scientific Research'."

DEMAND NO. 79—SURVEY OF INDIA

"That a sum not exceeding Rs. 13,39,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Survey of India'."

DEMAND NO. 80—BOTANICAL SURVEY

"That a sum not exceeding Rs. 79,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Botanical Survey'."

DEMAND No. 81—ZOOLOGICAL SURVEY

"That a sum not exceeding Rs. 93,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Zoological Survey'."

DEMAND No. 82—GEOLOGICAL SURVEY

"That a sum not exceeding Rs. 13,08,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Geological Survey'."

DEMAND No. 83—MINES

"That a sum not exceeding Rs. 4,46,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Mines'."

DEMAND No. 84—SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 28,04,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Scientific Research'."

DEMAND No. 85—EXPLORATION OF OIL AND NATURAL GAS

"That a sum not exceeding Rs. 4,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Exploration of Oil and Natural Gas'."

DEMAND No. 86—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 2,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of Natural Resources and Scientific Research'."

DEMAND No. 87—MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 2,23,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Production'."

DEMAND No. 88—SALT

"That a sum not exceeding Rs. 11,93,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Salt'."

DEMAND No. 89—OTHER ORGANISATIONS UNDER THE MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 64,97,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Other Organisations under the Ministry of Production'."

DEMAND No. 90—GOVERNMENT COLLIERIES

"That a sum not exceeding Rs. 34,86,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Government Collieries'."

DEMAND No. 91—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 9,59,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Production'."

DEMAND No. 92—MINISTRY OF REHABILITATION

"That a sum not exceeding Rs. 2,73,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Rehabilitation'."

DEMAND No. 93—EXPENDITURE ON DISPLACED PERSONS

"That a sum not exceeding Rs. 1,78,50,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Expenditure on Displaced Persons'."

DEMAND No. 94—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF REHABILITATION

"That a sum not exceeding Rs. 1,000 be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under the Ministry of Rehabilitation'."

DEMAND No. 95—MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 4,05,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Transport'."

DEMAND No. 96—PORTS AND PILOTAGE

"That a sum not exceeding Rs. 5,69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ports and Pilotage'."

DEMAND No. 97—LIGHTHOUSES AND LIGHTSHIPS

"That a sum not exceeding Rs. 8,97,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Lighthouses and Lightships'."

DEMAND No. 98—CENTRAL ROAD FUND

"That a sum not exceeding Rs. 45,39,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Central Road Fund'."

DEMAND No. 99—COMMUNICATIONS (INCLUDING NATIONAL HIGHWAYS)

"That a sum not exceeding Rs. 46,33,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Communications (including National Highways)'."

DEMAND No. 100—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 3,66,000 be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Transport'."

DEMAND No. 101—MINISTRY OF WORKS, HOUSING AND SUPPLY

"That a sum not exceeding Rs. 4,77,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Works, Housing and Supply'."

DEMAND No. 102—SUPPLIES

"That a sum not exceeding Rs. 19,24,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Supplies'."

DEMAND No. 103—OTHER CIVIL WORKS

"That a sum not exceeding Rs. 1,63,24,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March 1957, in respect of 'Other Civil Works'."

DEMAND No. 104—STATIONERY AND PRINTING

"That a sum not exceeding Rs. 51,19,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Stationery and Printing'."

DEMAND No. 105—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF WORKS, HOUSING AND SUPPLY

"That a sum not exceeding Rs. 5,46,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of Miscellaneous Departments and Expenditure under the Ministry of Works, Housing and Supply."

DEMAND No. 106—DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 59,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Department of Atomic Energy'."

DEMAND No. 107—ATOMIC ENERGY RESEARCH

"That a sum not exceeding Rs. 16,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Atomic Energy Research'."

DEMAND No. 108—DEPARTMENT OF PARLIAMENTARY AFFAIRS

"That a sum not exceeding Rs. 12,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Department of Parliamentary Affairs'."

DEMAND No. 109—LOK SABHA

"That a sum not exceeding Rs. 11,76,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Lok Sabha'."

DEMAND No. 110—MISCELLANEOUS EXPENDITURE UNDER LOK SABHA

"That a sum not exceeding Rs. 3,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Expenditure under Lok Sabha'."

DEMAND No. 111—RAJYA SABHA

"That a sum not exceeding Rs. 4,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Rajya Sabha'."

DEMAND No. 112—SECRETARIAT OF THE VICE-PRESIDENT

"That a sum not exceeding Rs. 5,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Secretariat of the Vice-President'."

DEMAND No. 113—CAPITAL OUTLAY OF THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 1,95,82,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Commerce and Industry'."

DEMAND No. 114—CAPITAL OUTLAY ON INDIAN POSTS AND TELEGRAPHS (NOT MET FROM REVENUE)

"That a sum not exceeding Rs. 2,04,03,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Indian Posts and Telegraphs (Not met from Revenue)'."

DEMAND No. 115—CAPITAL OUTLAY ON CIVIL AVIATION

"That a sum not exceeding Rs. 28,10,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Civil Aviation'."

DEMAND No. 116—OTHER CAPITAL OUTLAY OF THE MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 55,84,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of

March, 1957, in respect of 'Other Capital Outlay of the Ministry of Communications'."

DEMAND NO. 117—DEFENCE CAPITAL OUTLAY

"That a sum not exceeding Rs. 2,33,33,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Defence Capital Outlay'."

DEMAND NO 118—CAPITAL OUTLAY OF THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 3,28,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Education'."

DEMAND NO. 119—CAPITAL OUTLAY OF THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 2,30,000 be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of External Affairs'."

DEMAND NO. 120—CAPITAL OUTLAY ON THE INDIA SECURITY PRESS

"That a sum not exceeding Rs. 40,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on the India Security Press'."

DEMAND NO. 121—CAPITAL OUTLAY ON CURRENCY AND COINAGE

"That a sum not exceeding Rs. 6,55,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Currency and Coinage'."

DEMAND NO. 122—CAPITAL OUTLAY ON MINTS

"That a sum not exceeding Rs. 3,13,000 be granted to the President, on account, for or towards

defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Mints'."

DEMAND NO. 123—COMMUTED VALUE OF PENSIONS

"That a sum not exceeding Rs. 3,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Commuted Value of Pensions'."

DEMAND NO. 124—PAYMENTS TO RETRENCHED PERSONNEL

That a sum not exceeding Rs. 35,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Payments to Retrenched Personnel'."

DEMAND NO. 125—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 2,35,50,000 be granted to the President, on account, for or towards defraying the charges during the year ending on 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Finance'."

DEMAND NO. 126—LOANS AND ADVANCES BY THE CENTRAL GOVERNMENT

"That a sum not exceeding Rs. 8,56,39,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Loans and Advances by the Central Government'."

DEMAND NO. 127—CAPITAL OUTLAY ON FORESTS

"That a sum not exceeding Rs. 2,77,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Forests'."

DEMAND NO. 128—PURCHASES OF FOODGRAINS

"That a sum not exceeding Rs. 5,00,77,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Purchases of Foodgrains'."

DEMAND No. 129—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 3,15,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

DEMAND No. 130—CAPITAL OUTLAY OF THE MINISTRY OF HEALTH

"That a sum not exceeding Rs. 72,44,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Health'."

DEMAND No. 131—CAPITAL OUTLAY OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 21,34,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Home Affairs'."

DEMAND No. 132—CAPITAL OUTLAY ON BROADCASTING

"That a sum not exceeding Rs. 32,91,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Broadcasting'."

DEMAND No. 133—CAPITAL OUTLAY OF THE MINISTRY OF IRON AND STEEL

"That a sum not exceeding Rs. 4,64,50,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Iron and Steel'."

DEMAND No. 134—CAPITAL OUTLAY ON MULTI-PURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 19,93,000 be granted to the President, on account, for or towards defraying the charges during the year ending on 31st day of March, 1957, in respect of 'Capital Outlay on Multi-purpose River Schemes'."

DEMAND No. 135—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 80,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Irrigation and Power'."

DEMAND No. 136—CAPITAL OUTLAY OF THE MINISTRY OF LABOUR

"That a sum not exceeding Rs. 4,58,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Labour'."

DEMAND No. 137—CAPITAL OUTLAY OF THE MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 35,15,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Natural Resources and Scientific Research'."

DEMAND No. 138—CAPITAL OUTLAY OF THE MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 1,48,14,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Production'."

DEMAND No. 139—CAPITAL OUTLAY OF THE MINISTRY OF REHABILITATION

"That a sum not exceeding Rs. 2,66,25,000 be granted to the President, on account, for or towards defraying the charges during

the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Rehabilitation'."

DEMAND NO. 140—CAPITAL OUTLAY ON PORTS

"That a sum not exceeding Rs. 40,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Ports'."

DEMAND NO. 141—CAPITAL OUTLAY ON ROADS

"That a sum not exceeding Rs. 1,17,92,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Roads'."

DEMAND NO. 142—OTHER CAPITAL OUTLAY OF THE MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 17,79,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Transport'."

DEMAND NO. 143—NEW DELHI CAPITAL OUTLAY

"That a sum not exceeding Rs. 83,44,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'New Delhi Capital Outlay'."

DEMAND NO. 144—CAPITAL OUTLAY ON BUILDINGS

"That a sum not exceeding Rs. 84,45,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay on Buildings'."

DEMAND NO. 145—OTHER CAPITAL OUTLAY OF THE MINISTRY OF WORKS, HOUSING AND SUPPLY

"That a sum not exceeding Rs. 33,75,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of

March, 1957, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Supply'."

DEMAND NO. 146—CAPITAL OUTLAY OF THE DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 56,54,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Capital Outlay of the Department of Atomic Energy'."

LEAKAGE OF BUDGET PROPOSALS

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Two or three days ago I informed the House that some progress had been made in regard to the investigations into the budget leakage and I promised to make a further statement today. As a result of the investigations carried out by the Central Intelligence Bureau and the Bombay and Delhi Police, it is now known exactly how the leakage occurred. We also know a great deal about the distribution of this information in Bombay and other places.

It has been established that the leakage occurred from the Government Press situated in Rashtrapati Bhawan where the budget papers had been given for printing. Copies of the draft which has been sent for printing had been passed without authority to certain persons two of whom have already been arrested. The person who passed this information has also been arrested. Investigation is still proceeding to find out if any other persons had been guilty of this leakage or use of secret Government documents and could be proceeded against. As the case against the three arrested persons will soon be put before the court and further investigations are proceeding it would not be advisable for me to give at this stage further detailed information which is in the Government's possession. Meanwhile I can assure the House that everything possible will be done to punish those who have been guilty of this offence. In view of this leakage Government are giving consideration to the improvement of procedure in this regard in order to prevent such occurrences in future.